

LOK SABHA
UNSTARRED QUESTION NO. 1034
TO BE ANSWERED ON 26th July, 2021

STRATEGIC PETROLEUM RESERVE PROGRAMME

**1034. SHRI ANNASAHEB SHANKAR JOLLE:
SHRI D.M. KATHIR ANAND:
SHRI PRATHAP SIMHA:**

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether phase 2 of the Strategic Petroleum Reserve (SPR) programme has been started;
- (b) if so, the details thereof including the total capacity of the current SPR, location-wise and the time by which it is likely to be completed;
- (c) the details of funds allocated and disbursed so far under phase 2 of SPR;
- (d) whether there was any usage from the existing SPR, if so, the details thereof along with the current storage of crude oil available under existing SPR, location-wise;
- (e) whether the Government is considering to include Petroleum products under Goods and Services Tax (GST) and if so, the reasons for not including Petroleum products under GST so far?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND
NATURAL GAS
(SHRI RAMESWAR TELI)**

- (a) to (d): Under Phase I of strategic petroleum reserves (SPR) programme, Government of India, through its Special Purpose Vehicle, Indian Strategic Petroleum Reserve Limited (ISPRL), has established petroleum storage facilities with total capacity of 5.33 Million Metric Tonnes (MMT) at 3

locations, namely (i) Vishakhapatnam (1.33 MMT), (ii) Mangaluru (1.5 MMT) and (iii) Padur (2.5 MMT), and all the storage facilities have been filled with crude oil. The petroleum reserves established under Phase I are strategic in nature and the crude oil stored in these reserves will be used during an oil shortage event, as and when declared so by Government of India.

Under Phase II of the petroleum reserve programme, Government has given approval in July 2021 for establishing two additional commercial-cum-strategic facilities with total storage capacity of 6.5 MMT underground storages at Chandikhol (4 MMT) and Padur (2.5 MMT) on PPP mode. The Request for Proposal for building these storage facilities is under finalization. An amount of INR 210 crore was allocated in the budget of FY 2020-21 under Phase II for land acquisition, and same has been disbursed to ISPRL.

- (e) : As per the section 9(2) of the Central Goods and Services Tax Act, inclusion of excluded products in GST will require recommendation of the GST Council. So far, the GST Council has not made any recommendation for inclusion of petrol and diesel under GST.
